Court No. - 21

Case: PUBLIC INTEREST LITIGATION (PIL) No. - 1271 of 2024

Petitioner: - Akhil Bhartiya Bhat Samaj Ekta And Another

Respondent :- Union Of India And 4 Others **Counsel for Petitioner :-** Ghan Shyam Maurya **Counsel for Respondent :-** A.S.G.I.,C.S.C.

Hon'ble Manoj Kumar Gupta, J. Hon'ble Manish Kumar Nigam, J.

- 1. Sri Saumitra Singh, learned counsel appearing on behalf of Union of India and Ms. Akansha Sharma, learned Standing Counsel appearing for the State-respondents, pray for and are granted three weeks' time to file counter affidavit.
- 2. The petitioners will have two weeks thereafter to file rejoinder affidavit.
- 3. List this case as fresh on 22.08.2024.

Order Date :- 18.7.2024 Nitika Sri.

(Manish Kumar Nigam, J.) (Manoj Kumar Gupta, J.)